

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). The workers of Heavy Engineering Corporation, Ranchi were on strike for about two months. Lock-out was declared from 13.7.1987.

(c) The causes of the strike are the multiplicity of unions, inter-union and intra-union rivalries and interference of outside elements.

(d) As a result of amicable settlement on 24.7.1987, the lock-out has been lifted with immediate effect.

[*Translation*]

Filling of Sand and transportation of Coal by Bharat Coking Coal Limited

310. SHRI SARFARAZ AHMED:
SHRIMATI MANORAMA
SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether Bihar Government had requested Bharat Coking Coal Limited to take up the work of filling of sand and transportation of coal in their own hands and if so, when;

(b) the reasons for which the said proposal has not been accepted by Bharat Coking Coal Ltd. so far;

(c) the time by which Bharat Coking Coal Limited is likely to undertake the work of filling of sand and transportation of coal in their own hands; and

(d) the names of the contractors to whom the work of filling of sand and transportation of coal was entrusted during the last three years and the rates at which the contract was given to each contractor and the reasons for increasing these rates?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d). No, Sir. But in 1981, in consultation with the Government of Bihar a decision was *inter alia* taken to

abolish contract system in transportation of coal in BCCL and coal transport has since been almost fully departmentalised. Filling of sand is done only departmentally.

For transportation of marginal quantities of coal, not exceeding 10% of the total transportation, private contractors have been engaged specially to clear heavy accumulation of stocks at pitheads. Names of contractors engaged for this purpose during the last three years and the rates allowed year-wise are being collected and will be laid on the Table of the House.

It may be added that while departmental transportation of coal is the policy objective of the company occasional use of private contractors to meet special contingencies may be necessary.

[*English*]

Wage revision for workers of Bharat Heavy Electricals Ltd.

311. SHRI AMAL DATTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether wage revision for workers of the Bharat Heavy Electricals Ltd., Bhopal is overdue;

(b) if so, whether any move has been made for this purpose;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Yes, Sir.

(b) to (d). The Management is holding discussions with the Unions with a view to finalise the matter.

**Hindustan Organic Chemicals Ltd.,
Project at Cochin**

312. PROF. K. V. THOMAS: Will the Minister of INDUSTRY be pleased to state: